

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 164
ANSWERED ON- 01/12/2025**

Allocation of Funds under Samagra Shiksha Abhiyan and PM SHRI

164. Shri Rajesh Naranbhai Chudasama:

Will the Minister of EDUCATION be pleased to state:

- (a) the quantum of funds allocated and disbursed to the State of Gujarat under Samagra Shiksha Abhiyan and PM SHRI during the last five years;
- (b) whether the State Government of Gujarat has sought more funds for these Schemes; and
- (c) if so, the details thereof alongwith the action taken by the Union Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a)to (c) The fund allocated and disbursed to the State of Gujarat during the last five years i.e. from 2020-21 to 2025-26 under Samagra Shiksha is as under:

Samagra Shiksha			Rs. In Crores
Year	Total Approved Outlay	Approved Central Share	Central Share Released
2021-22	2669.29	1009.74	893.76
2022-23	2850.34	1371.20	1321.25
2023-24	3013.90	1334.74	1132.53
2024-25	3311.64	1601.73	1245.54
2025-26	2821.83	1435.19	524.35 (as on date)
Total	14667.0	6752.6	5117.43

The centrally sponsored scheme of PM SHRI was approved by Cabinet on 7th September, 2022. Subsequent to the approval, the details of funds allocated and disbursed under the PM SHRI scheme during FY 2023-24, 2024-25 and 2025-2026 to the State of Gujarat is as follows:

PM SHRI			Rs. In Crores
Year	Total Approved Outlay	Approved Central Share	Central Share Released
2023-24	109.79	65.87	32.93
2024-25	145.84	87.50	63.58
2025-26	162.09	97.26	9.47 (as on date)
Total	417.72	250.63	105.98

Centrally Sponsored Scheme of Samagra Shiksha is implemented in all the States and UTs. Financial assistance is provided to all States and UTs including the State of Gujarat for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The funds are released to the States/UTs based on the fulfilment of conditions prescribed by Ministry of Finance and Samagra Shiksha Framework.
